

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1597**

TO BE ANSWERED ON THE 26TH JULY, 2022/ SRAVANA 04, 1944 (SAKA)

UNDERTRIAL PRISONERS

1597. SHRI HAJI FAZLUR REHMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and details of undertrial prisoners in prisons throughout the country at present including the number of prisoners out of these belonging to Dalit and Minority community;

(b) whether there are such detainees in prisons of the country who are unable to fight their case for lack of an advocate due to their financial hardships; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a): National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication "Prison Statistics India". The latest published report is of the year 2020. State/UT-wise number of undertrial prisoners in the jails of the country as on 31st December, 2020 are given in Annexure-I. Caste-wise and Religion-wise number of undertrial prisoners in the jails of the country as on 31st December, 2020 are given in Annexure-II and III respectively.

(b) & (c): This information is not maintained centrally. ‘Prisons’/‘persons detained therein’ is a “State List” subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Administration and management of prisoners is the responsibility of State Governments. State Legal Services Authorities have established Legal Service Clinics in jails, who provide free legal assistance to persons in need. There are about 1181 Legal Service Clinics in the jails of the country which are managed by Empanelled Legal Services Advocates and trained Para-Legal Volunteers. Such clinics have been established in the jails to ensure that no prisoner remains unrepresented and legal aid and advice is provided to them. National Legal Services Authority (NALSA) also holds awareness camps in jails to generate awareness about the availability of free legal aid, plea bargaining, Lok Adalats and legal rights of inmates including their right to bail. The Model Prison Manual 2016 circulated to all States and UTs by the Ministry of Home Affairs also has a Chapter on “Legal Aid” which, inter-alia, provides that the States should adopt the practice of nominating Jail Visiting Advocates to visit different prisons on fixed days of the week to help the poor and unrepresented inmates.

State/UT-wise number of undertrial prisoners in the jails of the country as on 31.12.2020

Sl. No.	State/UT	Total
1	ANDHRA PRADESH	5001
2	ARUNACHAL PRADESH	127
3	ASSAM	6495
4	BIHAR	44187
5	CHHATTISGARH	11963
6	GOA	419
7	GUJARAT	10195
8	HARYANA	14951
9	HIMACHAL PRADESH	1574
10	JHARKHAND	17103
11	KARNATAKA	10577
12	KERALA	3569
13	MADHYA PRADESH	31712
14	MAHARASHTRA	26171
15	MANIPUR	506
16	MEGHALAYA	821
17	MIZORAM	609
18	NAGALAND	261
19	ODISHA	15619
20	PUNJAB	15643
21	RAJASTHAN	16930
22	SIKKIM	328
23	TAMIL NADU	8709
24	TELANGANA	3946
25	TRIPURA	472
26	UTTAR PRADESH	80557
27	UTTARAKHAND	3906
28	WEST BENGAL	20144
29	A & N ISLANDS	194
30	CHANDIGARH	619
31	DNH & DAMAN DIU	138
32	DELHI	14506
33	JAMMU & KASHMIR	3717
34	LADAKH	21
35	LAKSHADWEEP	2
36	PUDUCHERRY	156
	TOTAL	371848

State/UT-Wise Caste of undertrial prisoners as on 31.12.2020

S.No.	State/UT	SC	ST	OBC	Others
1	Andhra Pradesh	957	646	1616	1782
2	Arunachal Pradesh	0	82	0	45
3	Assam	1203	1362	1740	2190
4	Bihar	8960	1622	22868	10737
5	Chhattisgarh	1771	4506	3970	1716
6	Goa	63	58	42	256
7	Gujarat	1175	1697	5150	2173
8	Haryana	4294	184	3919	6554
9	Himachal Pradesh	411	113	204	846
10	Jharkhand	2732	4320	7084	2967
11	Karnataka	2177	1039	4802	2559
12	Kerala	795	138	1706	930
13	Madhya Pradesh	8059	7657	10430	5566
14	Maharashtra #	-	-	-	-
15	Manipur	5	160	41	300
16	Meghalaya	45	579	15	182
17	Mizoram	17	584	0	8
18	Nagaland	23	191	33	14
19	Odisha	4460	4167	3879	3113
20	Punjab	5983	321	2642	6697
21	Rajasthan	3325	2686	6993	3926
22	Sikkim	54	82	131	61
23	Tamil Nadu	2482	307	5624	296
24	Telangana	662	408	1007	1869
25	Tripura	107	90	64	211
26	Uttar Pradesh	20389	4295	34233	21640
27	Uttarakhand	830	207	1134	1735
28	West Bengal	2785	1029	3405	12925
29	A & N Islands	0	7	4	183
30	Chandigarh	212	1	146	260
31	D N H & Daman Diu	11	24	50	53
32	Delhi	3525	239	4631	6111
33	Jammu & Kashmir	168	223	53	3273
34	Ladakh	0	5	0	16
35	Lakshadweep	0	2	0	0
36	Puducherry	36	0	120	0
	Total	77716	39031	127736	101194

Maharashtra did not provide breakup

State/UT-wise Religion of undertrial prisoners as on 31.12.2020

Sl. No.	State/UT	Hindu	Muslim	Sikh	Christian	Others
1	Andhra Pradesh	4292	501	7	201	0
2	Arunachal Pradesh	52	5	0	60	10
3	Assam	2668	3403	81	169	174
4	Bihar	36937	7007	158	62	23
5	Chhattisgarh	10860	683	90	199	131
6	Goa	324	48	0	47	0
7	Gujarat	8099	1860	131	83	22
8	Haryana	11839	2096	911	96	9
9	Himachal Pradesh	1379	78	65	32	20
10	Jharkhand	12486	3267	73	1153	124
11	Karnataka	7636	2482	5	396	58
12	Kerala	1865	984	0	707	13
13	Madhya Pradesh	27134	4014	355	82	127
14	Maharashtra #	-	-	-	-	-
15	Manipur	212	92	0	165	37
16	Meghalaya	182	77	0	540	22
17	Mizoram	18	34	0	539	18
18	Nagaland	48	20	1	192	0
19	Odisha	13970	830	22	745	52
20	Punjab	4659	722	9047	779	436
21	Rajasthan	12719	3161	888	19	143
22	Sikkim	226	13	0	59	30
23	Tamil Nadu	6603	1041	1	1054	10
24	Telangana	2725	1041	14	138	28
25	Tripura	334	103	0	11	24
26	Uttar Pradesh	56443	22849	492	152	621
27	Uttarakhand	2336	1199	334	37	0
28	West Bengal	11130	8774	32	129	79
29	A & N Islands	101	15	0	60	18
30	Chandigarh	538	36	41	4	0
31	Dnh & Daman Diu	80	58	0	0	0
32	Delhi	9999	3902	255	340	10
33	Jammu & Kashmir	1152	2381	160	24	0
34	Ladakh	3	7	0	0	11
35	Lakshadweep	0	2	0	0	0
36	Puducherry	141	5	0	10	0
	Total	249190	72790	13163	8284	2250

Maharashtra did not provide breakup